

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/181(CHE)2023
NAME OF THE PETITIONER(S) : Liquidator of M/s Vista Soft India Pvt Ltd
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Present: Shri. Abishek Raman, Ld. Counsel for the Petitioner.

Revised Form-H along with memo filed vide S.R No. 1904 dated 16.04.2024.

Arguments heard.

Order Reserved.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs